

DIVISION BENCH
COURT - II

S-2

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1376(KB)2018
IA(I.B.C)/1429(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	DEWESH AUTO CREATIVE SERVICES PRIVATE LIMITED VS A.K. POWER INDUSTRIES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. A Rao, Adv.] For the Liquidator

ORDER

1. Ld. Counsel appearing on behalf of the Liquidator present.
2. **IA(I.B.C)/1429(KB)2024:**
 - a. This application has been filed by the Liquidator to place on record the 12th Progress Report, which is placed at page 20 onwards of the application. This application is supported by an affidavit which is placed at page 14 to 16 of the application. The 12th Progress Report is taken on record and, accordingly, this application is **disposed of**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**